

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	IA 162/19 in DFR No. 4281/18 (IA162/19 - Delay in filing)	M/s. South East Central Railways Vs. Chhattisgarh State Electricity Regulatory Commission & Ors.	4281/2018 Dated 1/11/2018	21/01/2019	--	04/02/2019 Court -II
2.	IA 157/19 in DFR No 4298/18 (IA 157/19 – Delay in filing)	Punjab State Power Corporation Limited Vs. Punjab State Electricity Regulatory Commission & Anr.	4298/2018 Dated 02/11/2018	23/01/2019	--	04/02/2019 Court –I
3.	IA 163/19 in DFR No. 4148/18 (IA 163/19 – Delay in filing)	Adani Power Maharashtra Limited Vs. Maharashtra Electricity Regulatory Commission & Anr.	4148/2018 Dated 25/10/2018	24/01/2019	--	27/03/2019 Court –II (At request of Ld. Council)
4.	IA 165/19 in DFR No. 4345/18 (IA 165/19 – Delay in filing)	Rajasthan Rajya Vidyut Utpadan Nigam Limited Vs. Jaipur Vidyut Vitran Nigam Limited & Ors.	4345/2018 Dated 12/11/2018	25/01/2019	--	05/02/2019 Court -I

Dated: 31/01/2019

Sd/-
Dy. Registrar